

~~21/3/02~~

18/3/02

Hon. Mr. Rafiquddin, J.M.

Sri S.K. Misra for Sh. S. Agarwal
for the applicant, Sh. N.P. Singh for
respondents.

The learned counsel for the
applicant states that after
completing the disciplinary
proceedings punishment order
has been passed against which
the applicant has filed a
separate OA. The OA is accordingly
dismissed as infructuous.

R
J.M.

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